

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 166  
TO BE ANSWERED ON 02.02.2017**

**Khelo India Scheme**

**166. SHRI K. PARASURAMAN:  
SHRI SULTAN AHMED:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of projects being implemented under the Khelo India Scheme since its inception in the country, State/ UT-wise;**
- (b) whether the Government proposes involvement of private sector in the implementation of the said scheme and if so, the details thereof;**
- (c) the details of financial allocation made by the Government under the said scheme so far, State/UT-wise;**
- (d) whether the Government has issued operational guidelines with regard to competitions, infrastructure and talent search under the said scheme and if so, the details thereof;**
- (e) whether the Government is aware of any incident of loss of life during sports events conducted under the said scheme in the country; and**
- (f) if so, the details thereof along with the reaction of the Government thereto?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI VIJAY GOEL)**

- (a) “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the**

**current financial year 2016-17. Details of funds released for sports infrastructure projects under Khelo India Scheme during the current and nurturing financial year 2016-17 are at Annexure – I.**

**(b) The Scheme provides for identification and guiding and nurturing of talent through sports academies of Government of India or State Governments or in PPP mode.**

**(c) State/UT wise details of financial allocation made under Khelo India Scheme during the current financial year 2016-17 are at Annexure – II.**

**(d) Yes, Madam. The first set of Operational Guidelines were issued on 26.05.2016. The revised Operational Guidelines were issued by this Ministry on 10.11.2016.**

**(e) No, Madam.**

**(f) Does not arise.**

**\*\*\*\*\***

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 166 FOR 02.02.2017 ASKED BY SHRI K. PARASURAMAN AND SHRI SULTAN AHMED, MPs REGARDING KHELO INDIA SCHEME**

**Annexure - I**

**KHELO INDIA – SPORTS INFRASTRUCTURE (position as on 25.01.2017)**

**2016-17**

**(Rs. in crore)**

<b>S. No.</b>	<b>State</b>	<b>Project</b>	<b>Grant approved (Date)</b>	<b>Grant released (Date)</b>
1.	Rajasthan	Construction of multi-purpose indoor hall at MohanlalSukhadia University, (MLS), Udiaipur. (Second instalment for the project sanctioned on 13.12.2013 for Rs. 6 crore).	-	2.40 (30.06.2016)
2.	Maharashtra	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune. (Second instalment for the project sanctioned on 23.07.2014 for Rs. 5 crore).	-	1.00 (30.06.2016)
3.	Madhya Pradesh	Laying of synthetic athletic track at Devi AhilyaVishwavidyalaya, Takshshila Campus, Khandwa Road, Indore, Madhya Pradesh. (Second instalment for the project sanctioned on 08.12.2014 for Rs. 5.50 crore).	-	3.50 (02.08.2016)
4.	Puducherry	Construction of multi-purpose indoor hall at Tagore Arts College Ground, Lawspet, Puducherry. (Balance instalment for the project sanctioned on 23.03.2012 for Rs. 6 crore).	-	2.46 (08.08.2016)
5.	Karnataka	Construction of Multi-purpose indoor hall at Belgaum. (Second instalment for the project sanctioned on 03.12.2014 for Rs. 6 crore).	-	1.80 (20.09.2016)
6.	Karnataka	Laying of synthetic athletic track at Chamarajanagar, Chamarajanagar District, Karnataka. (Second instalment for the project sanctioned on 26.02.2015 for Rs. 5.50 crore).	-	1.50 (20.09.2016)

<b>S. No.</b>	<b>State</b>	<b>Project</b>	<b>Grant approved (Date)</b>	<b>Grant released (Date)</b>
7.	Jammu & Kashmir	Construction of Multi-purpose indoor hall at Leh, Ladakh. (Second instalment for the project sanctioned on 05.11.2013 for Rs. 6 crore).	-	1.80 (20.09.2016)
8.	Andhra Pradesh	Laying of synthetic athletic track at Acharya Nagarajuna University, Nagarjuna Nagar, Guntur District. (Third instalment for the project sanctioned on 05.12.2014 for Rs. 5.50 crore).	-	1.50 (20.09.2016)
9.	Haryana	Laying of synthetic athletic track at Maharishi Dayanand University, Rohtak. (Second instalment for the project sanctioned on 05.12.2014 for Rs. 5.50 crore).	-	2.00 (17.11.2016)
10.	Punjab	Laying of synthetic athletic track at War Heroes Stadium, Sangrur, Punjab. (Balance instalment for the project sanctioned on 27.09.2013 for Rs. 5.50 crore).	-	2.50 (08.12.2016)
11.	Uttarakhand	Construction of Multipurpose indoor hall at Kashipur, District Udham Singh Nagar, Uttarakhand. (Third instalment for the project sanctioned on 04.07.2013 for Rs. 6.00 crore).	-	1.50 (08.12.2016)
12.	Punjab	Construction of Multi-purpose Indoor Hall at Tarn Taran. (Balance instalment for the project sanctioned on 17.03.2011 for Rs. 6.12 crore).	-	2.14 (27.12.2016)
<b>Total</b>				<b>24.10</b>

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 166 FOR 02.02.2017 ASKED BY SHRI  
K. PARASURAMAN AND SHRI SULTAN AHMED, MPs REGARDING KHELO  
INDIA SCHEME**

**Annexure – II**

**State wise details of funds released under Khelo India (position as on 25.01.2017)**

S.No.	Name of State/UTs	Infrastructure	Sports Competition	Total
1	Andhra Pradesh	1,50,00,000	2,48,11,000	3,98,11,000
2	Arunachal Pradesh		65,66,000	65,66,000
3	Assam		2,62,42,000	2,62,42,000
4	Gujarat		2,46,00,000	2,46,00,000
5	Goa		15,00,000	15,00,000
6	Haryana	2,00,00,000		2,00,00,000
7	Himachal Pradesh		53,14,475	53,14,475
8	Jammu & Kashmir	1,80,00,000	6,06,87,000	7,86,87,000
9	Jharkhand		1,55,99,000	1,55,99,000
10	Karnataka	3,30,00,000	2,36,24,000	5,66,24,000
11	Kerala		1,19,82,000	1,19,82,000
12	Maharashtra	1,00,00,000		1,00,00,000
13	Madhya Pradesh	3,50,00,000	3,37,83,000	6,87,83,000
14	Manipur			0
15	Meghalaya			0
16	Mizoram		41,86,280	41,86,280
17	Nagaland		44,83,000	44,83,000
18	Odissa			0
19	Punjab	4,64,00,000	1,70,39,765	6,34,39,765
20	Rajasthan	2,40,00,000	3,28,74,000	5,68,74,000
21	Sikkim			0
22	Tamil Nadu		3,65,47,000	3,65,47,000
23	Telangana		2,07,89,000	2,07,89,000
24	Tripura		36,71,000	36,71,000
25	Uttarakhand	1,50,00,000	1,50,73,272	3,00,73,272
26	Uttar Pradesh			0
27	West Bengal		2,57,81,000	2,57,81,000
28	Puducherry	2,46,00,000	17,39,000	2,63,39,000
29	Lakshadweep		7,00,000	7,00,000
30	Sports Authority of India Netaji SubhashWestern Centre		1,00,09,851	1,00,09,851
31	Sports Authority of India, New Delhi	40,00,00,000		40,00,00,000
32	National Sports Development Fund (NSDF)			5,00,00,000
	<b>TOTAL</b>	<b>64,10,00,000</b>	<b>40,76,01,643</b>	<b>109,86,01,643</b>

\*\*\*\*\*